

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 316 of 2013 &
IA no. 412 of 2013**

Dated: 31st July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Wardha Power Co. Ltd.

...Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant (s) : Mr. Matrugupta Mishra
Mr. Anurag Sharma
Counsel for the Respondents (s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Raheel kohli for MSEDCL

ORDER

The learned counsel for the Respondent No.2 has filed his reply. The learned counsel for the State Commission submits that he would file his Written Submissions later.

Post the matter for hearing on **02.09.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**